



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone : 0141-2227481, 2227555, 2227602 Fax, 2385877 Help Line 15100)

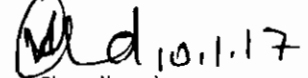
(Website - www.rlsa.gov.in, E-mail Address - rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 11.01.2017

S. No.	Name of Mediator	Cases Title	Name of Petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Appeal No. 1595/2008 Smt. Chandrakala Vs. Mahaveer	A.K. Pareek	Deepak Pareek
2	Sh. J.P. Goyal Sr. Advocate	S.B. Civil Second Appeal No. 151/97 Gyarsa Vs. Bhorilal	Umesh Dube	Amod Kasliwal
3	Sh. Suresh Pareek Advocate	S.B. Civil Writ Petition No. 9332/2013 Om Prakash Sharma Vs. Board of Revenue	Arvind Bhardwaj	Praveen Jain
4	Sh. O.P. Sharma - II RHJS (Retd.)	S.B. Civil First Appeal No. 381/2014 Tej Singh Vs. Jaipal	Saran Saini	Mahendra Goyal
5	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 400/2013 Monu Vs. Anant Ram	Deepak Sharma	Jitendra Sharma
6	Sh. Rama Avatar Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 3616/2012 Dr. Jain Video on Wheels Vs. State	S.K. Tewari	Vandana Sharma
7	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Writ Petition No. 14230/2016 Kailash Chand Vs. Pooja Devi	Ajay Gupta	Gaurav Gupta
8	Sh. J.P. Gupta Advocate	S.B. Civil First Appeal No. 628/2012 Bhonrilal Sharma Vs. Rameshwar Prasad	O.P. Mishra	Abhi Goyal
9	Sh. J.P. Gupta Advocate	S.B. Cr. Misc. Petition No. 4690/2016 Dr. Rajendra Garg Vs. State	Rajneesh Gupta	S. Gaharana
10	Vikash Jain Advocate	S.B. Civil Writ Petition No. 8521/2015 Smt. Sarla Sharma Vs. Sh. Satyanarayan Sharma	Ashok Sharma	Suresh Sharma
11	Smt. Nirmala Sharma Advocate	S.B. Cr. Misc. Petition No. 5756/2015 Miss Pushpa Meena Vs. State	S.S. Hasan	Rajneesh Gupta
12	Sh. Shashi Bhushan Gupta, Advocate	S.B. Cr. Revision Petition No. 1056/2009 Kajod Vs. Smt. Shanti Devi	Saransh Saini	D.K. Bhardwaj

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children suit for injunction and / or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order



(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur



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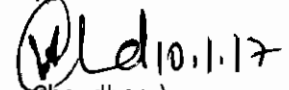
(Website - www.rlsa.gov.in, E-mail Address - rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 12.01.2017

S. No.	Name of Mediator	Cases Title	Name of Petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal Sr. Advocate	S.B. Civil Transfer Petition No. 97/2016 Smt. Dinni Alias Harshita Vs. State	Sudhir Jain	Ripudaman Singh Naruka
2	Sh. G.K. Garg Advocate	D.B. Civil Misc. Appeal No. 3621/2016 Amit Dhaiya Vs. Smt. Rakhi Dhaiya	Prahlad Sharma	Y.C. Sharma
3	Sh. G.S. Hora RHJS (Retd.)	S.B. Cr. Revision Petition No. 1864/2016 Ramesh Kumar Vs. State	Ajay Gupta	Ankul Gupta
4	Smt. Sumati Bishnoi Advocate	S.B. Cr. Writ Petition No. 127/2016 Ahasan Ahamad Vs. Jarina@Baby	Karan Pal Singh	
5	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Bail Application No. 14234/2016 Setbandhu Vs. State	Ashindra Gautam	Timan Singh
6	Sh. Ankur Rastogi Advocate	D.B. Civil Misc. Appeal No. 4655/2016 Smt. Krati Bohra Vs. Rahul Bohra	Saugath Roy	Ashvin Garg
7	Sh. S.P. Mathur Advocate	S.B. Civil First Appeal No. 591/2009 Suresh Chand Gupta Vs. Mahesh Chand Gupta	S.K. Bansal	Ajeet Bhandari
8	Smt. Madhuri Singh Advocate	S.B. Cr. Writ Petition No. 184/2016 & 286/2016	Umesh Vyas	Navalsingh Sikarwar
9	Sh. Pankaj Gupta Advocate	S.B. Civil Writ Petition No. 17254/2016 Hanuman Sahay Jangid Vs. UOI	Sh. Dharmendra Jain	Sh. R.D. Rastogi
10	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 719/2015 & 720/2015 Vinit@Monty Vs. State	Rajesh Sharma	Hemant Taylor

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